GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 380 ANSWERED ON 3RD FEBRUARY, 2022

TOLL PLAZAS

380. SHRI S. VENKATESAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the length of National Highways which are under Public Private Partnership (PPP) arrangement along with the number of toll collection centres thereon as on date;

(b) the number of lessees that have completed the allotted period of time along with the number of roads that have been brought back under the control of NHAI after completion of lease period;

(c) whether it is a fact that some toll plazas have been closed for falling within the exempted limit of distance in the state of Tamil Nadu and if so, the details thereof;

(d) the number of such toll plazas in the country, State-wise which are required to be closed for not conforming to the prescribed minimum distance amongst them; and

(e) the steps being taken by the Government to close such toll plazas in the country?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As on 1st February, 2022, a total length of 16798.61 kilometres of National Highways is under Public Private Partnership (PPP) arrangement and 331 number of fee plazas are operational on it.

(b) Four lessees of four projects have completed the allotted period of time and these projects have been brought back under the control of National Highways Authority of India after completion of lease /concession period.

(c) No, Sir.

(d) & (e) Fee plazas are established on National Highways as per the provisions of the applicable National Highways Fee Rules and the provisions of the respective Concession Agreement.

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